

Shri Bimal Ghose: Then they can say that the Bombay Government does not respond.

Shri Gajendra Prasad Sinha: Therefore, we have said that the moment we get the information from the Bombay Government we will place it before the House.

Shri V. P. Nayar: Around the same site there is a Fishing Corporation established by the Central Government. I want to know whether the Ministry of Steel, Mines and Fuel has consulted the Agriculture Ministry at the Centre in this matter of fishing.

Shri Gajendra Prasad Sinha: I have already stated that no such complaint has come from any source and naturally unless we get information from the Government of Bombay, it will not be proper to initiate any enquiry.

Boundary Disputes

*1159. **Shri Pangarkar:** Will the Minister of Home Affairs be pleased to state:

(a) whether the boundary dispute between Bombay and Mysore has been referred to the Western Zonal Council; and

(b) if so, when it is expected to be discussed and finalised by the Council?

The Minister of Home Affairs (Pandit G. B. Pant): (a) One of the concerned state Governments has recently suggested the inclusion of this item in the agenda of the next meeting of the Western Zonal Council.

(b) The date of the next meeting of the Zonal Council has not yet been fixed. The matter is likely to come up before the Council at its next meeting.

Shri Vajpayee: May I know if the talks between the Chief Minister of Mysore and the Chief Minister of Bombay had failed and if so, what steps the Central Government propose to take to settle the matter?

Pandit G. B. Pant: I met the Chief Ministers of Bombay and Mysore only three days ago and I do not think that the talks have failed.

Shri B. K. Galkwad: Will you kindly let us know the result of the talks?

Pandit G. B. Pant: They are continuing.

Training in Cottage Industries in Orissa

*1162. **Shri B. C. Mullick:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons who are proposed to be trained in the State of Orissa under the Centrally sponsored scheme for training of Backward Classes in Cottage Industries;

(b) the number of persons who have been trained so far under the scheme; and

(c) the number of persons who are to be trained during the rest of the Second Five Year Plan?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) to (c). The required information is being obtained from the State Government and will be laid on the Table of the House as soon as received.

Shri B. C. Mullick: May I know what amount of money has been allocated for Orissa under the Second Plan for this training?

Shrimati Alva: I do not know how this question arises. He is asking information about how many trainees have gone for training in Orissa.

Shri B. C. Mullick: I want to know the amount of money allocated to the Orissa State.

Shrimati Alva: I have not got that figure.

Shri Panigrahi: May I know whether any training institute has been opened in Orissa for giving training to these Scheduled Caste students?

Shrimati Alva: There is a training institute. We have figures for 1957 and 1958. The Orissa State has submitted the figures, 59 Scheduled Tribes and 42 Scheduled Castes, none from the other backward classes. These figures do not tally with the figures submitted by the Commissioner for